

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1897  
ANSWERED ON 11/03/2025**

**NEW SURVEY UNDER PMAY-G IN 2024**

**1897. SHRI VISHWESHWAR HEGDE KAGERI:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether it is true that Pradhan Mantri Awas Yojana- Gramin (PMAY-G) Phase-II is in the women's name, if so, the details thereof;**
- (b) whether the Government conducted any fresh survey in 2024 and identified the beneficiary for the second phase, if so, the details thereof; and**
- (c) the number of houses built in rural areas during the last three years, State and district-wise including Karnataka?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(DR. CHANDRA SEKHAR PEMMASANI)**

**(a): The Ministry of Rural Development is implementing the Pradhan Mantri Awas Yojana- Gramin (PMAY-G) w.e.f. 1<sup>st</sup> April 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas. Under the PMAY-G, the initial target was to provide assistance for the construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved the implementation of the scheme during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional houses. Under the PMAY-G, the allotment of house is made in the name of the woman or jointly in the name of the husband and wife except in the case of a widower/ unmarried/separated person/ transgender.**

**(b): The Government of India has approved the continuation of the Pradhan Mantri Awas Yojana - Gramin (PMAY-G) for saturating the**

**Awaas + (2018) list (after updation) and balance eligible households in SECC 2011 PWL by providing assistance within overall ceiling of 2 crore pucca houses with basic amenities from April, 2024 to March, 2029. The Government of India has approved the conduct of exercise for updating the Awaas + 2018 list for identifying additional eligible rural households for getting benefits under the scheme using modified exclusion criteria. In line with the approval of the Government of India, a survey is being conducted for the identification of additional eligible rural households under the scheme. The survey is being conducted through Awaas + 2024 Mobile App which has been launched on 17.09.2024. The App has provision for both self survey and assisted survey through pre registered surveyors. The survey began with the registration of surveyors by the States/UTs. Thereafter, Awaas+ 2024 household survey has also started from 27.12.2024. The initial deadline for completion of the Awaas+ 2024 survey is 31.03.2025.**

**(c): The State/ UT - wise number of houses built/constructed in rural areas under the PMAY-G, including Karnataka during the last 3 years FY 2021-22 to 2023-24 is given in Annexure.**

**Under the PMAY-G, the Ministry allocates the targets to the State/UT as a whole and district-wise targets are fixed by the State/UT. The District wise details of houses completed under PMAY-G, Financial Year wise, can be seen at the programme website at [www.pmayg.nic.in](http://www.pmayg.nic.in)---->AwaasSoft---->Reports---->Houses completed in a financial year (irrespective of target year).**

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**Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question no.1897 to be answered on 11.03.2025 regarding “New Survey under PMAY-G in 2024”**

**State/UT wise number of houses built/constructed under the PMAY-G in the country during FY 2021-22 to 2023-24 is as under:-**

**[As on 05.03.2025]**

<b>S. No.</b>	<b>Name of the State/UT</b>	<b>Houses completed during 2021-22 to 2023-24</b>
<b>1</b>	<b>Arunachal Pradesh</b>	<b>31,708</b>
<b>2</b>	<b>Assam</b>	<b>15,17,733</b>
<b>3</b>	<b>Bihar</b>	<b>17,32,191</b>
<b>4</b>	<b>Chhattisgarh</b>	<b>2,89,342</b>
<b>5</b>	<b>Goa</b>	<b>125</b>
<b>6</b>	<b>Gujarat</b>	<b>2,93,478</b>
<b>7</b>	<b>Haryana</b>	<b>8,284</b>
<b>8</b>	<b>Himachal Pradesh</b>	<b>10,142</b>
<b>9</b>	<b>Jammu and Kashmir</b>	<b>2,01,605</b>
<b>10</b>	<b>Jharkhand</b>	<b>7,09,356</b>
<b>11</b>	<b>Kerala</b>	<b>16,401</b>
<b>12</b>	<b>Madhya Pradesh</b>	<b>17,96,917</b>
<b>13</b>	<b>Maharashtra</b>	<b>6,30,835</b>
<b>14</b>	<b>Manipur</b>	<b>26,485</b>
<b>15</b>	<b>Meghalaya</b>	<b>76,929</b>
<b>16</b>	<b>Mizoram</b>	<b>20,171</b>
<b>17</b>	<b>Nagaland</b>	<b>11,401</b>
<b>18</b>	<b>Odisha</b>	<b>6,54,139</b>
<b>19</b>	<b>Punjab</b>	<b>20,774</b>
<b>20</b>	<b>Rajasthan</b>	<b>5,67,944</b>
<b>21</b>	<b>Sikkim</b>	<b>295</b>
<b>22</b>	<b>Tamil Nadu</b>	<b>3,37,073</b>
<b>23</b>	<b>Tripura</b>	<b>3,15,330</b>
<b>24</b>	<b>Uttar Pradesh</b>	<b>21,35,299</b>
<b>25</b>	<b>Uttarakhand</b>	<b>54,899</b>
<b>26</b>	<b>West Bengal</b>	<b>11,20,608</b>
<b>27</b>	<b>Andaman and Nicobar Islands</b>	<b>458</b>

<b>28</b>	<b>Dadra and Nagar Haveli and Daman and Diu</b>	<b>2,486</b>
<b>29</b>	<b>Lakshadweep</b>	<b>8</b>
<b>30</b>	<b>Andhra Pradesh</b>	<b>30,328</b>
<b>31</b>	<b>Karnataka</b>	<b>48,366</b>
<b>32</b>	<b>Ladakh</b>	<b>1,598</b>
<b>Total</b>		<b>1,26,62,708</b>
<b>Note: PMAY-G was not implemented in Telangana, NCT of Delhi, Chandigarh and Puducherry during 2021-22 to 2023-24.</b>		

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